NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/646/2017

NAME OF THE PETITIONER(S)

: GIMPEX PVT LTD

NAME OF THE RESPONDENT(S)

: SURANA POWER LTD

UNDER SECTION

: 9 RULE 6

K. Down pradeesh. Council for operational for Apr Pontners. Crediter. (.

Represented by

Name (in Capital)

Signature

ORDER

Counsel for petitioner present. Counsel for respondent called but was absent. Counsel for petitioner is directed to send private notice to the respondent for appearance and for making submissions on the next date of hearing. Put up on 07.12.2017.

S Vijayaraghavan Member (Technical)

sd-K Anantha Padmanabha Swamy Member (Judicial)

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